

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नयी दिल्ली / New Delhi - 110 001

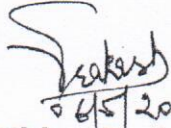
No.NGT/PB/795/Admn./2023/191

Dated: 06th May, 2023

OFFICE ORDER

Consequent upon his selection and posting order No. 411/Confdl./2023/II-2-44/11. dated the 27th April, 2023 of Hon'ble High Court of Madhya Pradesh, Jabalpur, Shri Rajesh Kumar Agarwal (Jr.), IV District & Additional Sessions Judge, Chhatarpur has been appointed as Registrar, National Green Tribunal, Central Zone Bench at Bhopal on deputation w.e.f. 01.05.2023 (FN), initially for a period of one year. The pay, allowances, perks and privileges to Sh. Rajesh Kumar Agarwal, admissible to him in the National Green Tribunal, would be as per the option to be exercised by him, under the applicable Rules.

This issues with the approval of Competent Authority.


06/05/2023
(Vidya Prakash)
Registrar General

To

**Shri Rajesh Kumar Agarwal,
Ld. Registrar,
NGT, CZB, Bhopal**

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial Member & Hon'ble Expert Member
3. Ld. Registrar General, High Court of Madhya Pradesh, Principal Bench at Jabalpur (M.P.)
4. PA to Registrar General, NGT (PB), New Delhi
5. Ld. Registrar at Zonal Benches at Chennai, Pune & Kolkata
6. Ld. Deputy Registrar, NGT(PB), New Delhi
7. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
8. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
9. DCA cum DDO, NGT (PB), New Delhi
10. All Section Incharges.
11. RTI Cell, NGT(PB), New Delhi
12. Computer Section for uploading on NGT website.
13. Personal File.
14. Guard file (Admn.)